



Regional Office, Palwal Region
Haryana State Pollution Control Board
Phagna Tower, Ward No. 10, NH-02,
Near Red Rocks Cinema, Palwal
Website - www.hspcb.gov.in
E-Mail - hspcbropal@gmail.com



No. HSPCB/PAL/2021/ 403

Dated: 15/06/2021

To,

The Registrar General
National Green Tribunal
Faridkot House, Copernicus Road
New Delhi- 110001.
Email :- judicial-ngt@gov.in

Sub:- Action taken report in the Original Application No. 291/2020 titled as Jaipal Singh & Ors. V/s State of Haryana. In compliance of Hon'ble National Green Tribunal Order dated December 18, 2020.

R/Sir,

This is in the reference to above mentioned matter. The Hon'ble Tribunal vide order dated 18.12.2020 in the matter of Original Application No. 291/2020 titled as Jaipal Singh & Ors. Versus State of Haryana has directed as under :-

“let the Haryana State PCB look into the matter as per applicable rules and take appropriate remedial action, as per law. An action taken report may be furnished to this Tribunal within two months by email at judicial-ngt@gov.in in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

In compliance of said order, status report of order dated 18.12.2020 of Hon'ble Tribunal, which is enclosed herewith. It is requested to kindly accept the report and place before the Hon'ble Tribunal.


Regional Officer
Palwal Region

Regional Officer
Haryana State Pollution Control Board
Palwal

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.

O.A. No.291/2020

IN THE MATTER OF:-

Jaipal Singh & orsApplicant

Versus

State of Haryana & Ors.Respondents

**REPORT OF REGIONAL OFFICER, HARYANA
STATE POLLUTION CONTROL BOARD (HSPCB),
PALWAL IN COMPLIANCE OF ORDER DATED
18.12.2020.**

MOST RESPECTFULLY SHOWETH:-

1. That the present O.A. has been filed by the applicant that the Municipal Corporation, Hodal Palwal has constructed a huge dumping zone in the area of around 5-6 acres in killa no. 432 & 433 Shamlat Deh of village Garhi Patti, Tehsil Hodal, District Palwal Haryana. It is further alleged that the Municipal Solid Waste landfill is creating lot of environmental pollution due to landfill gas combustion, leakage of leachate and fuel smells. It is also contributing to the contamination of surface and ground water bodies. Moreover, the leachate destroys the ground water and standing crops in the area adjoining to the dumping yard. This dumping zone has made the lives of the people of the nearby villages totally miserable.

2. The site in question was visited by concerned Regional Officer as well as the Officers /Officials of the Municipal Committee, Hodal on 12/04/2021. During visit it was found that at present no Storage/ Processing/ Dumping is being done at site and only the construction of boundary wall and floor tiling by the use of inter locking tiles were going on. As per information provided on behalf of the Municipal Committee Palwal, the site under preparation is proposed for the transfer station for the solid waste generated from the nearby area and not for the dumping of waste as alleged in OA. The site photographs were collected during the inspection and the same are attached as **Annexure A.**
3. That the criteria prescribed in the Schedule I of the SWM Rules, 2016 are specified for the Sanitary Landfills and not for the Transfer Station. However, for sake of record, the Regional Officer, Palwal has asked the MC, Palwal to submit the site verification report of the said proposed transfer station site.
4. The Executive Officer, Municipal Committee Hodal, Palwal has intimated vide letter No.328 dated 18.05.2021 that the said site is a Transfer Station. No processing of Solid Waste will be carried out at site. The municipal committee, Hodal has already provided the site for material recovery facility centre and composed pit where the segregation

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and disposal of Solid Waste is being done. The Executive Officer, Municipal Committee Hodal, Palwal has also submitted the site verification report from near by pond, Temple, Shamshan Ghat and kabristan. The copy of said letter along with site verification report is hereby attached as **Annexure B.**

5. As per the contentions of the complaint, the said MSW landfill site is not meeting the sitting parameters subscribed in MSW Rules 2016 in schedule - I, A(Vii) - "The landfill site shall be 100 meter away from river, 200 meter from a pond, 200 meters from highway, Habitations, Public Parks and water supply wells and 20 km away from Airport or Airbase. However in a special case, landfill site maybe set up within a distance of 10 and 20 km away from the Airport/Airbase after obtaining no objection certificate from the civil aviation authority/ Airforce as the case maybe. The landfill site shall not be permitted within the flood plains as recorded for the last 100 years, zone of coastal regulation, wetland, critical habitat areas, sensitive eco-fragile area."

As per the site verification report, the pond is situated at 200.735 mtrs and temple is situated at 323.013 Mtrs from the proposed transfer site. The Shamshan Ghat, is situated at 196.2 mtrs and Kabristan is situated at 79.585 Mtrs from the proposed transfer site.

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6. That no traces of cutting of trees were observed at site during the visit.

Conclusion:

There is no Solid Waste processing activity i.e. Storage/ Processing or Dumping at proposed transfer station site at present. Therefore, there is no source for ground water contamination at site.

15/6
(VIJAY CHAUDHARY)

Regional Officer
Haryana State Pollution Control Board,
Palwal

PLACE: Palwal
DATED: 15.06.2021

Regional Officer
Haryana State Pollution Control Board
Palwal

Photographs

Annexure- A



कार्यालय नगर परिषद होडल , (पलवल)

सेवा में,

Regional Office, Palwal Region
Haryana State Pollution Control Board
Phagna Tower, Ward no-10, NH-02,
Near Red Rocks Cinema, Palwal.

AEE-I/AEE-II/AEE-III/Sc.B/
JEE/Clerk-I,II/DEO-I,II

10/3/6
Regional Officer, Palwal

कमांक- 328

दिनांक- 18-05-2021

विषय:-

OA No. 291 titled as jaipal Singh and Ors Vs State of Haryana of Pending before Hon`ble NGT New Delhi.

उपरोक्त विषय पर आपके कार्यालय के पत्र कमांक HSPCB/PAL/2021/241 दिनांक 17.05.2021 के संदर्भ में लिखा जाता है कि नगर परिषद होडल द्वारा माननीय मुख्यमंत्री हरियाणा की घोषणा कमांक-15191 दिनांक-09.10.2016 (Construction of transfer station for Solid Waste Management in M.C. Hodal.) की अनुपालना में गढी पट्टी में सोलिड वेस्ट हेतू सिर्फ ट्रान्सफर स्टेशन का कार्य निर्माणाधीन है तथा नगर परिषद होडल द्वारा आज दिनांक-18.05.2021 तक किसी भी प्रकार का कोई भी सोलिड वेस्ट ट्रान्सफर स्टेशन पर नहीं डाला गया है। नगर परिषद होडल द्वारा नई अनाज मन्डी होडल रास्ते पर स्थित अपनी मलकियत वाली भूमि पर एम0आर0एफ0 सैन्टर व कम्पोस्टिंग पिट का कार्य कराया जा रहा है जहाँ पर शहर से निकलने वाला कूड़ा (सूखा एवं गीला) छटाई एवं निस्तारण के लिए भेजा जाएगा। नगर परिषद होडल द्वारा गढी पट्टी सोलिड वेस्ट साईट की पैमाईश कराई गई है जिसकी रिपोर्ट आपको आगामी कार्यवाही हेतू प्रेषित है।

सलंगन:- पैमाईश रिपोर्ट की प्रति।

[Signature]
कार्यकारी अधिकारी
नगर परिषद होडल

पृ0 कमांक:- 329

दिनांक:- 18-05-2021

उक्त की एक प्रति जिला नगर आयुक्त महोदया, पलवल की सेवा में सूचनार्थ

सादर प्रेषित है।

[Signature]
कार्यकारी अधिकारी
नगर परिषद होडल

LEGEND:

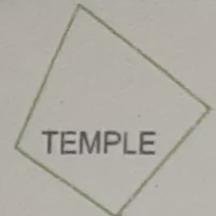
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02	MUSTIL LINE	-----
03	ROAD	=====
04	ENCHROMENT	=====



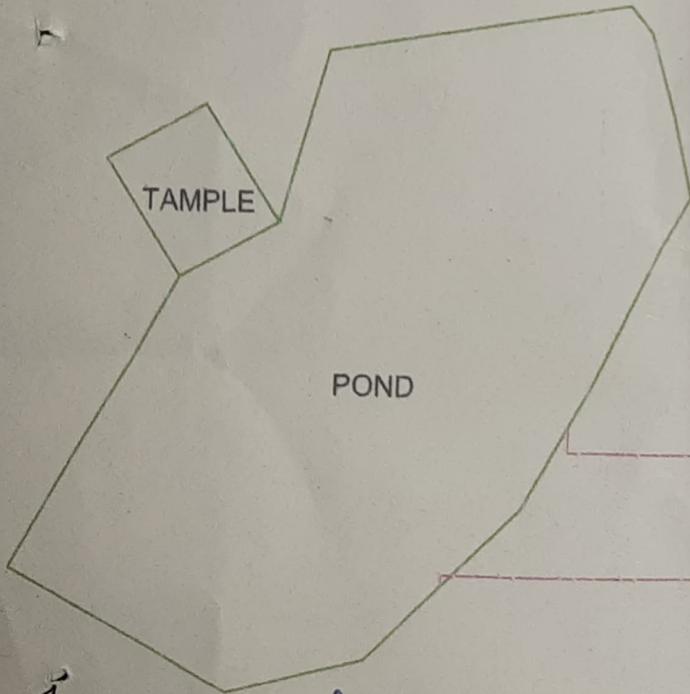
MOJA : GARHI, PATTI
HODAL.



MAP OF TRANSFER STATION WITH NEAREST POINT DISTANCE OF TEMPLE, POND, SAMSHAN GHAT, ETC, VILL GARHI PATTI, HODAL.

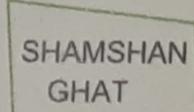


TEMPLE

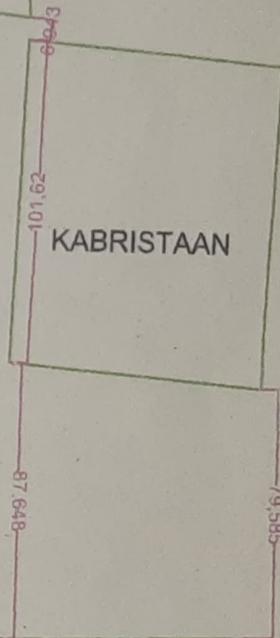


TAMPLE

POND



SHAMSHAN
GHAT



KABRISTAAN



TRANSFER STATION

323,013

200,735

240,146

50,193

80,822

50,465

160,879

203,778

241,47

101,62

87,648

79,585

100,376

J. J. J.
m-c Hodal

Suz
B-I